

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 106
MA (IB) No. 3/CB/2024
MA (IB) No. 4/CB/2024
IN
CP (IB) No. 23/CTB/2019

Proceedings under Section 9 IBC
IN THE MATTER OF:

Suraj Products Ltd.
V/S
Krishna Ferro Product Ltd.

.....Applicant

....Respondent

Order delivered on 12/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)
Shri Rajeev Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant

Ms. Aparijita Rao, Adv.
Mr. S. Tibrewal, Adv.

For the Respondent

Mr. Himanshu Shekhar, ROC-cum-OL
Mr. Tapesh Roy, SEBI

ORDER

MA (IB) No. 3/CB/2024:

1. Ld. Counsel Ms. Aparajita Rao appears for the applicant.
2. Mr. Himanshu Shekar, ROC-cum-OL is present in person for Respondent No. 1 and submits that response has been filed.
3. List the matter for arguments on 02.08.2024.

MA (IB) No. 4/CB/2024

1. Ld. Counsel Ms. Aparajita Rao appears for the applicant.
2. Ld. counsel Mr. Tapesh Roy appears for the SEBI and submits that response has been filed.
3. List the matter for arguments on 02.08.2024.


Rajeev Mehrotra
Member (Technical)


Deep Chandra Joshi
Member (Judicial)